

## NOTICE

This is to bring to your kind notice that a list of Cr.M.P. Case files which stood "Dismissed for Default" and are lying in the Section in want of the D.F.D. memo to be received by the learned Advocate(s) appearing in these cases is enclosed herewith.

The learned Advocate(s) appearing on behalf of petitioner(s) are requested to receive the Memo of D.F.D. of concerned case (as per list) from the Cr.M.P. Section within a fortnight from the date of publication of this notice, failing which the files will be placed before the learned Registrar General for formal orders.

List of D.F.D. cases of Cr.M.P. [as on 18.02.2026] are as following :

Sl.No.	Cr.M.P. Case no.	Year	Date of Peremptory Order	DFD Date	Name of Ld. Counsel(s)
1.	2099	2024	05.01.2026	03.02.2026	Mr. Abhay Kishore
2.	2023	2022	15.01.2026	30.01.2026	Mr. H.K. Shikarwar
3.	2034	2021	07.01.2026	29.01.2026	Mr. Manish Yadav
4.	3085	2022	05.01.2026	03.02.2026	Mr. Hadish Ansari
5.	3475	2024	15.01.2026	13.02.2026	Mr. Akchansh Kishore
6.	4200	2018	15.01.2026	13.02.2026	Mr. Anup Kr. Agarwal